

TIN No. : 33705804041

பிஸ்மில்லா ஹிர்ரஹுமான் ஸிர்ரஹீம்

Cell : 94426 19220
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BAVA FUELS

INDIAN OIL DEALER

12/140 - 23 - ARUPPUKOTTAI TO PANDALGUDI ROAD, NH - 45B,
PANDALGUDI - 626 113, VIRUDHUNAGAR DT.,

S. ABDULRAHUMAN

Date : _____

Dated: 20th June 2018

To

The Nodal Officer cum Secretary
The Justice (Retired) R.M. Lodha Committee
(In the Matter of PACL Limited)
MUMBAI.

Sub: **Submission of Counter Proposal** - PURCHASE of PACL's Immovable Properties.

Ref: 1. Order dated 23-02-2018 of the Hon'ble Supreme Court of India in Civil APPEAL NO. 13301/2015.
2. Letter No. JRMLC/PACL/2988/2018 dated 16-03-2018 from Nodal Officer cum Secretary to the
to the Committee.

We **M/S BAVA FUELS**, ARUPPUKOTTAI, VIRUDHUNAGAR DISTRICT Tamil Nadu are desirous to purchase the PACL's immovable properties located at "Chinthamani" Village, Madurai District, Tamil Nadu. The related other details pertaining to this property is given below for your kind reference.

We are interested and would like to offer the higher value and we shall purchase the said properties at the rate of Rs.23,00,000/- (Rupees Twenty Three Lakhs only) Per Acre.

Village : Chinthamani S.R.O. Madurai Joint (South)
Taluk : Madurai South
District : Madurai State: Tamil Nadu

Sl.No. Survey No. Extent Govt. Value Document No. Our Offered Rate
(Circle Value)

(In Rs.)

01	112/1B	0.82	201000	7058/2005	
02	131/2C2	1.24	134000	7067/2005	
03	133/2A	0.64	134000	7067/2005	
04	133/2B	1.14	134000	7067/2005	
05	133/181	0.1	134000	7070/2005	
06	130/4	0.68	201000	7069/2005	
07	132/3A	1.42	134000	4956/2005	
08	132/3B1	0.35	134000	4956/2005	
09	132/3B2	0.54	134000	4956/2005	

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Date : _____

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Village : Chinthamani S.R.O. Madurai Joint (South)
Taluk : Madurai South
District : Madurai State: Tamil Nadu

Sl.No. Survey No. Extent Govt. Value Document No. Our Offered Rate
(Circle Value)

(In Rs.)

10	132/3B3	0.43	134000	4956/2005
11	132/3B4	0.37	134000	4956/2005
12	132/3B5	0.74	134000	4956/2005
13	133/3B	0.52	134000	4956/2005
14	133/3C	0.27	134000	4956/2005
15	133/3D	0.27	134000	4956/2005
16	133/3E	0.27	134000	4956/2005
17	133/3F	0.27	134000	4956/2005
18	133/3G	0.39	134000	4956/2005
19	133/3H	0.66	134000	4956/2005
20	128/2A	0.42	134000	6390/2005
21	131/2C1	0.62	134000	4744/2005
22	131/2A	0.48	134000	4745/2005
23	131/2B	1.99	134000	4745/2005
24	131/3C	0.23	134000	8305/2005
25	130/3A	0.37	201000	8305/2005
26	130/3B	0.45	201000	8305/2005
27	111/5A	0.47	201000	8304/2005
28	129/3H	0.48	201000	4955/2005
29	129/4A	0.48	201000	4955/2005
30	131/1B	0.75	201000	4955/2005
31	132/2C	1.23	134000	4955/2005
32	127/1A	0.84	134000	4954/2005
33	128/2B	0.94	134000	4954/2005
34	111/5B	0.46	201000	4957/2005
35	129/6	0.39	201000	4957/2005
36	132/2A	0.54	134000	4957/2005
37	130/4	0.68	201000	4957/2005
38	133/1B2	1.38	134000	5458/2005
39	133/1A	1.33	134000	5459/2005
40	132/2B	0.56	134000	5460/2005

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PANDALGUDI - 626 113, VIRUDHUNAGAR DT.,

Village : Chinthamani
Taluk : Madurai South
District : Madurai

S.R.O. Madurai Joint (South)
Date : _____

State: Tamil Nadu

Sl.No.	Survey No.	Extent	Govt. Value (Circle Value)	Document No.	Our Offered Rate
			(In Rs.)		
41	111/5C	0.93	201000	5462/2005	
42	132/1	2.5	134000	5463/2005	
43	132/3B6	1.26	134000	5464/2005	
44	128/1A	1.75	134000	5465/2005	
45	129/5	0.44	201000	5461/2005	

TOTAL EXTENT 33.09 Acres

TOTAL AMOUNT

Rs. 76107000/-

Total Extent : 33.09 Acres

Our Offered Rate Per Acre : Rs.23,00,000/-

Our total offered Value : Rs. 7,61,07,000/-

EMD

Based on the above, we hereby assure you to send our Cheque for a sum of Rs.76,10,700/- towards 10% EMD Amount

UNDERTAKING

We hereby undertake to abide (mutatis mutandis) by the same terms and conditions as fixed for PACL Limited.

We also hereby assure and undertake that we M/S BAVA FUELS, ARUPPUKOTTAI are NOT RELATED to and/or associated with PACL Limited.

We humbly request the Hon'ble Committee to consider our "Counter Proposal" and looking for your reply to proceed further.

For M/S BAVA FUELS

S.ABDULRAHUMAN
PROPRIETOR